

upon the number of viable proposals received in the regard, the term lending financial institutions viz. Industrial Development Bank of India (IDBI), Industrial Finance Corporation of India (IFCI), and Industrial Credit and Investment Corporation of India (ICICI) do not ear mark fixed quantum of funds separately for such assistance. Actual disbursement and utilisation of funds would depend upon acceptance of the conditions of sanction by the concerns. In regard to cumulative assistance in respect of IDBI and aggregate assistance since April, 1980 in respect of IFCI and ICICI as against sanction of Rs. 204.16 crores under modernisation loan scheme for all industrial upto end of March, 1983, only Rs. 125.69 crores could be disbursed. Besides, under the Soft Loan Scheme for modernisation in selected industries, IDBI, IFCI, and ICICI could disburse only Rs. 533.89 crores upto end of March, 1983 as against cumulative sanctions of Rs. 720.91 crores as on that date. The financial institutions ensure that the assistance is utilised for the purpose for which it was disbursed. Hence the question of diversion of modernisation assistance would not normally arise.

Decrease in the number of Engineering Graduates Joining Navy

1992. SHRI MADHAVRAO SCINDIA : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the number of engineering graduates joining the navy was not encouraging;

(b) if so, the reasons therefor; and

(c) the details of the steps being taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : (a) and (b) Yes, Sir. There has been a shortfall in the intake of engineering graduates in the Navy. This is mainly because of better and more lucrative job opportunities in private firms public sector undertakings, railways

and even foreign employers, and stiff medical standards prescribed for the navy; along with the concomitant hardships of life in the Defence Forces.

(c) In order to improve the intake of engineering graduates, Government have recently introduced two new scheme viz. (i) Navy Sponsorship Scheme and (ii) 10+2 Cadet Entry Scheme. Under the former a stipend of Rs. 400/- per month is paid to the selected candidates in the IITs and Engineering Colleges. In addition, the cost of tuition is also borne by Government. Under the 10+2 Cadet Entry Scheme, it is proposed to enroll students who have completed the 10+2 stage of their education as Naval Cadets for a 4 years' Engineering Course, at the rate 30 cadets per year for 5 years. Besides, the 4th Pay Commission is also expected to review the terms and conditions of the Armed Forces with a view to making them more attractive.

A vigorous publicity campaign through the press, radio and TV has also been launched to attract the youth for a career in the Indian Navy.

Finance by Financial Institutions in Mini Paper Mills Sector

1993. SHRI MADHAVRAO SCINDIA : Will the Minister of FINANCE be pleased to state :

(a) whether there has been large scale financing by financial institutions in the mini-paper mills sector;

(b) whether majority of these units have failed to become economically viable; and

(c) if so, the steps proposed to be taken by Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The financial institutions have so far extended financial assistance to 44 mini paper units since 1975 involving a total capital outlay

of about Rs. 240 crores with institutional assistance to the extent of Rs. 200 crores. In addition, Industrial Development Bank of India has sanctioned refinance assistance to the extent of over Rs. 100 crores to state level institutions/banks for setting up a number of small paper mills.

(b) and (c) Some of the paper units assisted by the financial institutions could not attain the desired viability level on account of factors such as shortage and high cost of coal, inadequate and erratic power supply, inadequate trained manpower, depressed market conditions, etc. The institutions study the problems being faced by the individual units and offer suitable package of assistance containing appropriate relief and concessions and also suggest necessary modifications to make the operations of the units viable. As a result of these steps, some of the units have already been able to overcome the initial difficulties. Government had asked the Institutions to conduct a study of the problems of the assisted mini-paper units. The IDBI has reported that such a study is underway and is expected to be completed by November/December, 1984.

India's Trade with USA

1994 SHRI MADHAVRAO SCINDIA : Will the Minister of COMMERCE be pleased to state :

(a) whether India's trade with the United States is likely to face new restrictions;

(b) if so, the reasons therefor; and

(c) the steps to be taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) to (c) There are some restrictions to our exports in the US market and the matter has been taken up with that Government. It is our continuous endeavour to see that the existing restrictions

are removed and no new restrictions are imposed on our export products to that market.

Probe into claim of Making Profits by I. T. D. C.

1995. DR. VASANT KUMAR PANDIT : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether attention of Government has been drawn to the article entitled "Will ITDC face an Enquiry" published in the Magazine "The Week" of June, 13-23, 1984;

(b) whether Government have instituted any probe to find out the I.T.D.C.'s claim of making profits;

(c) whether General Manager (PRO) I. T. D. C. has not denied the facts of I T. D. C. making profits;

(d) if so, the information on which the Minister of Tourism informed the Lok Sabha on 2-12-1983 and 25-2-1984 that I. T. D. C. continued to make losses in 1983; and

(e) the action Government propose to take in connection with furnishing wrong information to the Parliament ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) Yes, Sir.

(b) to (d) During the years 1982-83 and 1983-84 the Corporation have been showing profits. While during the years 1981-82 to 1982-83 profits had been increasing, the decline in profit during 1983-84 is due to heavy burden of depreciation, interest, etc. on account of commissioning of three new hotels in New Delhi. The information given to Parliament questions dated 2-12-1983 and 28-2-1984 was based on provisional finan-